

shook off the British yoke the literacy was 12 per cent. and today it is 28 per cent. But that is not enough; I am not satisfied with it but we have certainly progressed.

SHRI LOKANATH MISRA: In view of the fact that in countries which got independence much later than India like Indonesia the percentage of literacy is 90, may I know what is the actual difficulty that the Government of India faces in making adult education a success?

SHRI M. C. CHAGLA: Well, Sir, if you can have regimentation, if you do not have democratic institutions, we can do everything. What Indonesia could achieve, we can also do; if you permit us to have regimentation in the country and force people to do certain things, we can certainly do it. But democracy is slow.

ATTACK BY MIZO HOSTILES

*225. **SHRI JAIRAMDAS DAULTRAM:**†

SHRI B. K. MAHANTI:

SHRI V. M. CHORIDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of occasion after 4th March, 1966 when the Mizo hostiles tried to attack Government Offices or Police Stations or Check-Posts in Mizo District; and

(b) the estimated number of the armed Mizo hostiles?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) The Mizo rebels attacked Government offices and Army and Police posts and positions forty-six times after the 4th March, 1966.

(b) The weapons in possession of Mizo Hostiles are estimated to be about 1,000 of various kinds. The number of armed hostiles could thus also be put around this figure.

SHRI JAIRAMDAS DAULTRAM: Will the hon. Minister be pleased to state if it is true that the arms captured from

†The question was actually asked on the floor of the House by Shri Jairamdas Daulatram.

some of the Mizos indicated that Pakistan was giving assistance to the Mizo rebels and if true, will the Government place on the Table a statement giving concrete and full details about these arms and their markings and other indications on them proving this fact of Pakistan assistance of any nature?

SHRI V. C. SHUKLA: Details of the arms captured from the Mizo hostiles have already been given in this House and if the hon. Member is interested that list could again be read out. As far as the complicity of Pakistan in the supply of arms is concerned, the hon. Home Minister has already stated that we have proof that these weapons were supplied to the Mizo hostiles by Pakistan.

SHRI JAIRAMDAS DAULTRAM: Will the hon. Minister be pleased to state which of the two following alternative policies have Government decided to adopt in dealing with the Mizo rebels, namely, (1) the one alternative being to adopt a policy of minimum military action and of being largely on the defensive and thus lengthening out the operations with serious consequential adverse repercussions as in the case of the Naga hostiles both on the nature of the ultimate solution of the Mizo problem and on India's reputation both inside and outside the country of being a strong military power, (2) and the other alternative being to adopt a policy of adequate unrestricted military action subject only to correct behaviour towards women and children and of quick offensive operations of the nature necessary for an early termination of the Mizo rebellion so that the forces may be available for duties elsewhere?

SHRI V. C. SHUKLA: There is no question of being on the defensive as far as the Mizo rebels are concerned. We have taken all the measures that are necessary to quell the rebellion and we shall continue to do so in future also.

SHRI M. GOVINDA REDDY: It is reported that the Mizos are being trained in guerilla warfare by Pakistan agents. May I know if it is true and, if true, in how many places, as the Government information goes, are they being trained in guerilla warfare?

SHRI GULZARILAL NANDA: The information necessarily cannot be very precise because it depends upon whatever we can secure through persons who came back or who escaped from their custody. About four to five places are known to us where there are such camps and where such arrangements are made.

SHRI ATAL BIHARI VAJPAYEE: Is it a fact that the Mizo rebels and the underground Nagas have succeeded in establishing contacts with each other and there is a likelihood of a concerted move by both the undergrounds?

SHRI GULZARILAL NANDA: There is information that they are trying to do so. They have not succeeded in doing so to any tangible extent.

SHRI CHITTA BASU: May I know whether the Mizo rebels overran the Champai camp in Mizo district and they broke open the jail at Aijal and some officers of our Government were forcibly taken away by the hostiles and, if so, what steps have been taken to bring back those officers?

SHRI V. C. SHUKLA: It is not possible at this moment to give information about the specific place which the hon. Member wants. If a separate question is tabled, I shall certainly give it. As far as security arrangements are concerned, they are generally under review. Whenever there is an intensification of their activities we move reinforcements and quell those activities.

SHRI G. MURAHARI: I would like to know from the Government whether they have found any foreign markings on the arms that have been captured from the Mizos, apart from those of Pakistan and, if so, whether they have drawn the attention of the CENTO, SEATO and NATO powers to the use of their weapons by these underground Nagas and hostile Mizos. I would also like to know from the Government what steps the Government is proposing to take to prevent the joint operation of Nagas and Mizos against the Indian Union.

SHRI GULZARILAL NANDA: Regarding the arms no such markings, as far as I know, have been found, apart from the arms obtained from Pakistan. Regarding our arrangements to prevent any kind of

active contact between the Nagas and Mizos, I have already said that we are on the watch. We are trying to do all that is possible and necessary to prevent and kind of combined and active hostile operations.

SHRI R. S. KHANDEKAR: It is reported that after the Mizo rebellion was put down by the Indian Army, certain MLAs of Mizo district sent letters to the the Defence Minister or the Prime Minister or may be the Home Minister alleging serious charges against the Indian Army and they were diverting their attention. That letter or that report has been published in the newspapers here. If I may say so it was published in the "Current" and the allegations therein were serious. If those allegations are wrong, what action does the Government propose to take against those persons and if they are true, what action is the Government contemplating to take against the officers concerned?

SHRI GULZARILAL NANDA: There was a convention and some statements were made of that character. The Assam Government took steps to contradict and repudiate those charges and accusations, which are not true.

श्री जगत नारायण : अखबारान में आज होम मिनिस्टर साहब का बयान छपा है कि मिजो सिचुएशन बहुत सीरियस हो गई है और वारिश होने से ज्यादा सीरियस हो जाएगी और इसको हुकूमत कर्ब नहीं कर सकेगी, तो क्या होम मिनिस्टर साहब बताएंगे कि कितना अर्सा लगेगा मिजो की बगावत को कर्ब करने में ?

श्री गुलजारीलाल नन्दा : एक बात तो मैं पहले कह दूँ कि यह मैंने कभी नहीं कहा, क्यों मेरे मुँह में बात रखी जाती है, कि कर्ब नहीं कर सकेगी, जरूर कर्ब कर सकेगी, इसको जरूर दबा सकेगी ।

श्री जगत नारायण : मैंने तो कहा कि सिचुएशन सीरियस हो गई है ।

श्री गुलजारीलाल नन्दा : आपने यह भी कहा था कि गवर्नमेंट इसको नहीं दबा सकेगी, यह बात गलत है लेकिन वह मैंने जरूर कहा, मैं पार्लियामेंट के सामने कैसे न रखूँ,

मुझे मालूम है कि वह जो मिजो हास्टाइल्स हैं, आर्मंड गैस है, वह लिक्विडेट नहीं हुए, जो पोस्टम उन्होंने हमारी कैप्चर कर ली थी हमने रिआकुपाई कर ली है, वह सामने नहीं है, छिपे हुए हैं, इधर-उधर जंगलों में फिर रहे हैं, बरमात में उनको ज्यादा आसानी होगी, कम्युनिकेशंस की वजह से जो तकनीफ होती है वह है, हो सकता है वह आगे आकर हैरासमेंट करे, एम्बुरोज होगी, नुकसान पहुंचावेंगे, उसके लिए पहले से इन्तजाम कर रहे हैं और कोशिश है कि आहिस्ता-आहिस्ता हमारा होल्ड उन एरियाज में भी, इंडोरियर में भी जहां कम है पूरा हो, उसे डेवलप कर रहे हैं, बढ़ा रहे हैं ।

श्री गोडे मुराहरि : कितना एरिया है जिस पर कि उनका कब्जा है ।

(No reply)

SHRI CHITTA BASU: May I know whether the Assam Government has reported to the Central Government about the incidents that I have mentioned earlier of overrunning a particular checkpoint, of breaking open a jail in Aijal, taking away forcibly the officers of our Government and other incidents? If so, what steps do they propose to take. Another question is: May I know whether the Government is aware of the fact that citizens of the town of Aijal, including Government officers, are deserting Aijal in apprehension of further troubles from the Mizo rebels?

SHRI V. C. SHUKLA: It is not true that the citizens of the town of Aijal are deserting Aijal town. As I have said earlier, if there are any specific instances, which the hon Member wants to bring to our notice, we shall definitely reply to them.

MR. CHAIRMAN: Next question.

इण्डियन इन्स्टीट्यूट आफ बायो-केमिस्ट्री एण्ड एक्सपेरिमेण्टल मेडिसिन का जादवपुर से कल्याणी ले जाया जाना

*226. श्री अटल बिहारी वाजपेयी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान कलकत्ता से प्रकाशित "अमृत बाजार पत्रिका" के

13 अप्रैल 1966 के अंग में छपे "साइंटिस्ट्स फील सी० एम० आई० आर० प्रोब-अजेंट" शीर्षक समाचार की ओर गया है; और

(ख) यदि हां, तो क्या सरकार ने समाचार में इण्डियन इन्स्टीट्यूट आफ बायो-केमिस्ट्री एण्ड एक्सपेरिमेण्टल मेडिसिन को जादवपुर से पश्चिमी बंगाल में कल्याणी ले जाए जाने के संबंध में लगाए गए आरोपों की कोई जांच की है ?

†[SHIFTING OF INDIAN INSTITUTE OF BIO-CHEMISTRY AND EXPERIMENTAL MEDICINE FROM JADAVPUR TO KALYANI

*226. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of EDUCATION be pleased to state:

(a) whether Government's attention has been drawn to a news-item which appeared under the title "Scientists feel, C.S.I.R. probe urgent" in the Amrit Bazar Patrika, Calcutta dated the 13th April, 1966; and

(b) if so, whether any investigation has been made by Government in regard to the allegations made in that news-item about the shifting of the Indian Institute of Bio-chemistry and Experimental Medicines from Jadavpur to Kalyani in West Bengal?

शिक्षा मंत्री (श्री एम० सी० चागला) :

(क) जो हां ।

(ख) विवरण सभा-पटल पर रख दिया गया है ।

ववरण

विशेषज्ञ समिति (Export Committee) द्वारा यह मामला काफी विस्तार से जांचा गया था । यह समिति वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद् (C.S.I.R.) के शासी निकाय द्वारा इसी कार्य के लिए नियुक्त की गई थी और इसकी सिफारिशों पर, सितम्बर 1964 में हुई अपनी बैठक में शासी निकाय ने इंडियन इन्स्टीट्यूट आफ एक्सपेरिमेण्टल